

**Migrant Labour Workforce**

434. SHRI SANJAY SINGH: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) the latest data of Total number of migrant labour workforce in the country with sector-wise percentage, the details of these workers employed in key sub-sectors such as construction, mining, textile, domestic work; and

(b) whether Government proposes to set-up an inquiry department facilitating smooth integration of new migrant labourers into city life?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI SANTOSH KUMAR GANGWAR): (a) Migration of workers from one place to another place is a continuous process and the migrant workers keep on moving from one place to another place in search of work and such workforce also keep on shifting from one sector to another sector depending upon the opportunities (such as more wages, duration and continuity of work) etc. hence, it is not feasible to keep record/ data of migrant labour workforce.

However, according to the Economic Survey 2016-17 the size of the workforce as per Census 2011 was 482 million people and based on extrapolation, this figure would have exceeded 500 million in 2016. If the share of migrants in the workforce is estimated to be even 20%, the size of the migrant workforce can be estimated to be over 100 million in 2016 in absolute terms.

(b) The Government has enacted Inter State Migrant Workmen (Regulation of Employment and Condition of Service) Act, 1979 to protect the interest of the migrant workers who migrate within India for Jobs/better employment opportunities. The Salient features of the Act are as under:

- Registration of all principal employers/contractors.
- Licensing of contractors.
- Issue of passbooks.
- Payment of minimum wages.
- Payment of equal wages to male & female workers for same type of work.

- Payment of journey allowance.
- Payment of displacement allowance.
- Providing suitable residential accommodation.
- Providing prescribed medical facilities.
- Providing protective clothing.

**Job fairs organised under NCS**

435. SHRI AHAMED HASSAN: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) the number of job fairs organized under National Career Service (NCS) in the last three years, State-wise and the number of placement organizations which attended them in the last three years; and

(b) whether there have been instances of websites/ employers/ fake entities committing fraud in the name of NCS, if so, the details thereof and the steps taken by Government to curb such malpractices?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI SANTOSH KUMAR GANGWAR): (a) Number of job fairs organized under NCS in last three years is 2,819 and the number of employers (including placement organizations) which attended the job fairs is 24,828. State-wise details are given in Statement (*See* below).

(b) The NCS does not charge any fees for registration on the Portal and its services and a disclaimer regarding this is already available on the NCS Portal. Moreover, NCS also sends regular SMS and E-mails to make the users aware against such malpractices. Further, whenever any instance of any fake entity comes to the notice of the Ministry, a caution notice is highlighted on NCS Portal to make the users aware about the same.